

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF BHOPAL ZONAL BENCH**

Date : 23<sup>rd</sup> May, 2019  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

**(THROUGH VIDEO CONFERENCING  
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Appeal No. 10/2019 (CZ) (I.A. No. 39/2019 & I.A. No. 40/2019)	Devis Surgico Vs. M. P. State Environment Impact Assessment Authority & Ors.	Mr. Rohit Sharma, Adv. for Applicant
2.	Original Application No. 17/2019 (CZ) (I.A. No. 25/2019)	Vikas Ojha Vs. Mineral Resource Department & Ors.	Mr. Sanjay Upadhyay & Mr. Rohit Sharma, Advs. for Applicant
3.	Original Application No. 19/2019 (CZ)	Satish Nayak Vs. State of Madhya Pradesh & Ors.	Mr. Dharamveer Sharma, Adv. for Applicant
4.	Original Application No. 21/2019 (CZ)	Ramlal Singh Vs. State of Madhya Pradesh & Ors.	Mr. Shantanoo Saxena & Mr. Ashwin Rastogi, Advs. for Applicant
<b>AFTER NOTICE</b>			
5.	<b>Review Application No. 11/2017 (CZ) IN</b> O. A. No. 93/2016 (CZ) (I.A. No. 32/2019)	Nature Club of Rajasthan Vs. Union of India & Ors.	Mr. Shantanoo Saxena, Adv. for Appellant  Mr. Om Shankar Shrivastava, Adv. for MoEF & CC Mr. Rohit Sharma, Adv. for State of Rajasthan Mr. Dharamvir Sharma, Adv. for RSPCB
<b>FOR COMPLETION OF PLEADINGS</b>			
6.	Original Application No. 111/2015 (CZ)	Rakesh Chaturvedi & Anr. Vs. State of M.P. & Ors.	Mr. Rohit Sharma, Adv. for Applicant  Mr. Om Shankar Shrivastava, Adv. for R-2, 3 & 5 Mr. Sachin Kumar Verma, Adv. for State of M.P. Ms. Nitika Delouri, Adv. for MPPCB Mr. Yadvendra Yadav, Adv. for CPCB
7.	Appeal No. 233/2018 (M.A. No. 1458/2018 & M.A. No. 1459/2018)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Om S. Shrivastava, Adv. for R-1 Mr. Vishal Bhatnagar, Adv. for R-4 Mr. Rohit Sharma, Adv. for Mr. Siddharth Chouhan, Adv. for State of CG Ms. Parul Bhadoria, Adv. for CECB

8.	<b>M.A. No. 08/2019 IN Original Application No. 414/2018</b> (Earlier O. A. No. 127/2013 (THC) (CZ))	Santosh Mittal & Ors. Vs. State of Rajasthan & Ors.	Mr. Tarun Gupta, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shrey Raj Saxena, Adv. for HSPCB
<b>FOR HEARING</b>			
9.	Original Application No. 119/2016 (CZ)	Krishnadas & Ors. Vs. State of M.P. & Ors.	Mr. Dharamvir Sharma, Adv. for Applicant  Mr. Sachin K. Verma, Adv. for R-1 Ms. Nikita Delouri, Adv. for MPPCB Mr. Nishant Goel, Adv. for R-5 Ms. Malvika Tiwari, Adv. Mr. Om Shankar Shrivastav, Adv. for MoEF

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